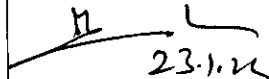


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 15.01.2024 To 19.01.2024				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1	E/51330-51333/2019	<u>A/50036-50039/2024</u>	15/01/2024	16/01/2024
2	E/52941/2019	<u>A/51702/2023</u>	15/01/2024	16/01/2024
3	E/50687/2020	<u>A/51704/2023</u>	15/01/2024	16/01/2024
4	E/52942/2019	<u>A/51703/2023</u>	15/01/2024	16/01/2024
5	E/50746/2021	<u>A/51701/2023</u>	15/01/2024	16/01/2024
6	E/51353, 51354/2019	<u>A/50042-50043/2024</u>	15/01/2024	17/01/2024
		MISC ORDER		
		Nil		
		I.O. ORDER		
		Nil		
				 23.1.24 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Devender (LDC)

